

(b) if so, their names ; and

(c) the number of labourers in each organisation ?

**The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari) :** (a) and (b). It is reported that there is only one labour organization in Nahan Foundry Ltd., at present, called the Nahan Foundry Mazdoor Panchayat. According to the latest information, some 30 workers of this organisation have dissociated themselves from this Panchayat in regard to certain matters but it is not yet clear whether they have formed themselves into a separate Association.

(c) The Nahan Foundry Mazdoor Panchayat, Nahan, has a membership of about 400.

#### BUILDING WORKERS

**1179. Shri Ramananda Das :** Will the Minister of Works, Housing and Supply be pleased to state :

(a) the approximate number of building workers working under different contractors under the C.P. W.D., in Delhi ;

(b) the schedule of wages fixed by Government for payment to the different kinds of building workers and other facilities ; and

(c) the welfare measures for these building workers ?

**The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naskar) :** (a) 15,000 approximately.

(b) A copy of the latest schedule of wages is laid on the Table of the Lok Sabha [See Appendix IX, annexure No. 13]. Under the Minimum Wages Act, the workers are given one day off with wages after 6 continuous days of work.

(c) Provision of drinking water, rest shelters, canteens, First aid, wash and bath places, creches for worker's children and latrines.

#### PURCHASE OF Khadi ETC.

**1180. Shri Ramananda Das :** Will the Minister of Works, Housing and Supply be pleased to state the total purchase, made by the Central Government Departments, of khadi, mill cloth, shoes, chappals, boots and other leather goods manufactured by mills and factories and those manufactured by cottage and small scale industries during the years 1954-55 and 1955-56?

**The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naskar) :** A statement is placed on the Table of the Lok Sabha. [See Appendix IX, annexure No. 14.]

#### ASSAM COMPENSATORY ALLOWANCE

**1181. Shri T. B. Vittal Rao :** Will the Minister of Irrigation and power be pleased to state :

(a) whether it is a fact that the employees of his Ministry working in Assam and Tripura districts have been sanctioned Assam Compensatory allowance in view of the high cost of living obtaining in Assam ; and

(b) if so, the rate at which they are paid and the date from when it is being paid?

**The Minister of Planning and Irrigation and Power (Shri Nanda) :** (a) Yes, Sir.

(b) They are being paid a special allowance of 20% of their pay subject to the following minima and maxima with effect from the 1st April, 1955 or the date of recruitment whichever is later.

Designation	Maximum	Minimum
Superintending Engineer	Rs. 150 P.M.	..
Executive Engineer	Rs. 125 P.M.	..
Assistant Engineer	Rs. 100 P.M.	..
Assistant Executive Engineer	Rs. 100 P.M.	..
Supervisors	Rs. 50 P.M.	Rs. 60 P.M.
Other Class III staff	Rs. 30 P.M.	Rs. 60 P.M.